

OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH-EAST),
SAKET COURTS COMPLEX, NEW DELHI

CORRIGENDUM

In continuation of order no. 256 dated 02.11.2018 issued vide endorsement no. Judl./F.58/Committee/Gaz./D&SJ/SE/2018/19921-19930 dated 02.11.2018, name of the Judicial Officer mentioned at serial no. 3 be read as **Vipin Kumar Rai, ADJ-06** instead of Vipin Kumar Roy, ADJ-06.


03.11.18
(GIRISH KATHPALIA)
District & Sessions Judge (SE)
Saket Courts Complex,
New Delhi


No. Judl./F.58/Committee/Gaz./D&SJ/SE/2018/_____ New Delhi, Dated: _____

19983-19991

03/11/18

Copy forwarded for information and necessary action to:

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi. Delhi.
3. The District & Sessions Judge (South), Saket Courts Complex, New Delhi.
4. All the Concerned Judicial Officers of South-East District, Saket Courts Complex, New Delhi.
5. PS to District & Sessions Judge (SE), Saket Courts Complex, New Delhi.
6. The Nodal Officer, Website Saket Courts Complex, New Delhi with a request to upload the same on the website.
- ✓ The Website Committee, Tis Hazari Courts, Delhi.


District & Sessions Judge (SE)
Saket Courts Complex,
New Delhi